

premises were found locked. As water-meters in individual flats have recently been installed and no record of their previous consumption is available, it cannot be said whether the assessment made by the New Delhi Municipal Committee was actually on high side or not. However, the assessment made is provisional and will be adjusted on the basis of actual consumption recorded by the new meters for a period of three months or so.

(b) A resolution passed by the M.P.s. club on 17th September, 1964, was received by the Minister for State in the Ministry of Home Affairs, who informed Shri Bhagwat Jha Azad on the 23rd September, 1964 that if the delegation of the Members of Parliament wanted to meet him, he would be happy to meet them on the 24th September, 1964. The delegation, however, did not go for the meeting.

(c) The New Delhi Municipal Committee have been taking action to repair or replace the meters as appropriate. Meter Readers have been instructed that they should go and get meter readings of water consumption recorded before 10.00 A.M. during the session period.

Rural Electrification

1838. { Shri P. R. Chakraverti:
 { Shri P. C. Borooah:
 { Shri D. C. Sharma:
 { Shri Tan Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) the total number of villages electrified so far in each State and Union Territory including those electrified in pre-independence period and the percentage of population in each of the States covered by such villages;

(b) the latest per capita consumption of electricity in each State and the Union Territory; and

(c) the percentage of population in villages proposed to be covered by rural electrification schemes in each State/Union Territory by the end of this Plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). Three statements containing the requisite information are laid on the Table of the House. [Placed in Library. See No. LT-3746/64].

Building of Temple in England

1839. { Dr. Ranen Sen:
 { Shri Dinen Bhattacharya:
 { Dr. Saradish Roy:

Will the Minister of Finance be pleased to state:

(a) whether any Indian citizen or any institution is proposing to build a Hindu temple in England; and

(b) if so, the foreign exchange likely to be involved therein?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Foreign exchange amounting to £20,000 has been released to "The Indian Cultural Centre"—a society registered in London for establishment of an Indian Cultural Centre. This would include promotion of various cultural activities construction of a hall, a place of worship and a small library. The total foreign exchange liability is likely to be about £50,000.

क्षय-रोग की रोकथाम के लिए अमरीकी सहायता

1840. श्रीमती सावित्री निगम: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमेरिका की सरकार ने क्षय-रोग की रोकथाम करने के सम्बन्ध में "उपयुक्तता अध्ययन" करने के लिये भारतीय क्षय-रोग शाला, बंगलौर, के लिए कोई अनुदान दिया है; और

(ख) यदि हाँ, तो इस अनुदान की रकम कितनी है ?

स्वास्थ्य मंत्री (डा० भुशिला नाथर) :

(क) अमेरिका की सरकार, जिसका प्रति-